

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 308
374/252/ND/2020

IN THE MATTER OF:

Income Tax Officer Ward 25(3)

.....APPLICANT/PETITIONER

Vs

Roc (Topline Comtech Pvt Ltd)

.....RESPONDENT

SECTION

U/s 252 Companies Act 2013

Order delivered on 08.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Puneet Rai, SSC along with Adv Nikhil Jain

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Rejoinder affidavit shall be filed by the Appellant/Income Tax Department during the course of the day. The Registry is directed to accept the same.

List the matter on **27.05.2024**.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**